

AUGUST, 2022

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (III) - 131/22	Chinmayee Dash-Vs-Gadadhar Khatua	N. Panigharhi			08.08.2022	08.08.2022
			CS (III)- 132/22	Canara Bank-Vs-Sgd Industries Pvt. and others	S.K Mohanty	7978886821		08.08.2022	08.08.2022
			CS (III)- 133/22	ICICI Bank Ltd.-Vs-Akash Ku Sahoo	Akasmika Mishra	9437378115	Advbibhuti@gmail.com	16.08.2022	16.08.2022
			CS (III)- 134/22	ICICI Bank Ltd.-Vs-Surendra Jangir	Akasmika Mishra	9437378115	Advbibhuti@gmail.com	16.08.2022	16.08.2022
			CS (III)- 135/22	ICICI Bank Ltd.-Vs-Debasis Sahoo	Akasmika Mishra	9437378115	Advbibhuti@gmail.com	16.08.2022	16.08.2022

			CS (III)-136/22	ICICI Bank Ltd.-Vs – Primanta N.Sahu	Akasmika Mishra	9437378115	Advbibhuti@gmail.com	16.08.2022	16.08.2022
			CS (III)-137/22	ICICI Bank Ltd.-Vs-Suresh Biswal and another	Akasmika Mishra	9437378115	Advbibhuti@gmail.com	16.08.2022	16.08.2022
			CS (III) -138/22	ICICI Bank Ltd.-Vs-Manoj Tarai	Akasmika Mishra	9437378115	Advbibhuti@gmail.com	16.08.2022	16.08.2022
			CS (III)-139/22	ICICI Bank Ltd.-Vs-Satya Deep Sahoo	Akasmika Mishra	9437378115	Advbibhuti@gmail.com	16.08.2022	16.08.2022
			CMA-8/22	Amar Bikash Mohapatra-Vs-Ashish Ku.Gupta	Sudarshan Behera	9861370724		17.08.2022	17.08.2022
			CS (III)-142/22	Canara Bank-Vs –Oum Sai Agencies	Lalatendu Das	9437036050		23.08.2022	23.08.2022
			CS (III)-143/22	Canara Bank-Vs-Maa Tarini Medicine Store and another	Lalatendu Das	9437036050		23.08.2022	23.08.2022
			CS (III)-144/22	Union Bank of India-Vs-Sai Anaya and another	Lalatendu Das	9437036050		24.08.2022	24.08.2022
			ARBP No. 95/22	Kand R Rail Engineering Ltd-Vs-Paradip Port Trust	Soumya Sekhar Parida	9937104503		26.08.2022	26.08.2022
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 06/2022	State Bank of India v/s Laxmikanta Malana.	Niranjan Mohapatra	9438236781	NA	01.08.2022	01.08.2022

			CS 07/2022	ICICI Bank V/s Devarchana Kanhra	Satyanarayan Panda	9437134867	NA	02.08.2022	02.08.2022
			CS 08/2022	Bank of Baroda V/s Divyaranjan Parhi	Nilakantha Das	9437109125	NA	10.08.2022	10.08.2022
			EP 02/2022	Himalaya Publication V/s. Berhampur University	P.P Mohanty	9437019196	NA	06.08.2022	06.08.2022
			EP 03/2022	Prahalad Chodhury V/s LAO	Raja Lalit Mohan	9437616475	NA	24.08.2022	24.08.2022
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	C.S (III) 56/18	Union Bank of India Vs. Madhusmita Basantia Another	N.K Mohapatra Vs. R.N Parija	15.03.18	03.08.22
			C.S (III) 116/21	IDBI Bank Ltd.Vs. Basanta Kumar Sahu & Another	R. Sahoo & None	12.04.21	25.08.22
			C.S (III) 119/21	SBI Vrs.M/s Neelakshi Agencies & Another	S. Sarangi Vrs. None	20.04.21	19.08.22
			C.S (III) 493/20	SBI Uttarkul Branch Vrs. Ashok Kumar Das	S.K Swain v. None	23.12.20	05.08.22
			C.S (III) 74/21	Union Bank of India (E-Andhra Bank),Cuttack Vr.Sasmita Das	D. Bhardwaj v. None	20.01.21	02.08.22
			C.S (III) 123/06	Niranjan Routray Vr. Commissioner-cum-Secretary to Government Odisha & others	J.K Mohapatra Vr. Sailaja Nanda Das	07.07.17	02.08.22
			C.S (II) 30/17	SBI Vr Mrutyuranjan Sahu & anr.	S.K Swain vr.Sarada Pattnaik	08.08.17	04.08.22
			C.S (III)06/21	SBI,,Banki Branch Vr. M/S Jaydurga Enterprises.	R.Prusty vr. S.N Mohapatra	28.01.21	05.08.22

3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 266/2020	M/S B.B Traders V/s Fortune Metals ltd.	L.N Paty V/s Bijaya Mohanty	01.10.2020	24.08.2022
			CS 151/2021	Smt Malati Pattnaik V/s Punama Das & Others	B.K Palai V/s F.M Pattnaik	19.03.2022	02.08.2022
			CS 66/2021	Prasananda Nayak V/s Manoranjana Mohapatra	D.Prakash Achary V/s Susil Padhy	27.01.2021	08.08.2022
			CS 406/2019	SBI V/s Satish Padhy	Bijaya Mohanty V/s G.S Das	02.12.2019	20.08.2022
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	C.S (III) 995/15	M/s Vidya Bharati, CDA, Cuttack Vr Principal ANK DAV Public School, Rourkela & 3 others	B.C Das Vrs. S. Mishra	10.09.15	NIL	06.08.22	2700 days	Contested			

			C.S. (III) 197/ 20	Bank of India Nimpur Branch, Cuttack Vs. M/s Jugajyoti Oil Mill, Jagatpur ,Ctc. & Anr.	L.Das Vrs. G.S Mohanty	29.05.20	NIL	29.08.22	635 days	Contested			
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	C.S 157/ 2013	State Bank of India (ADB Branch, Bargarh) Vrs Ganesh Mahakur & Ors.	Ashok Kumar Das C.D Jal	04.05.2021	NIL	24.08 .2022		Contested			

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	Commercial cases having pecuniary value of rupees more than 5 lakhs
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	3982	Instituted- 58 <u>Received on transfer-61</u> Total-119	55	4046	
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1392	24	83	1333	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	237	Instituted- 05 <u>Received on transfer-14</u> Total-19	24	232	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	392	03	19	376	
TOTAL			6003	165	181	5987	